

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No. 127  
IA/411(AHM)2021  
in  
CP(IB) 305 of 2018

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Bank of India  
V/s  
Pacific Pipe Systems Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 02.08.2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Sr. Adv. Mr. Navin Pahwa  
For the Respondent : Adv, Ms. Nitu Chaturvedi

**ORDER**

Learned Senior Counsel for the Applicant appeared physically and requested some time to make submissions.

At the request of the Learned Senior Counsel for the Applicant, matter stands adjourned to 09.08.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)